## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No. 112(ND)/2012

IN THE MATTER OF:

Rupak Gupta & Anr.

Vs

Banaras House Pvt. Ltd.

... APPLICANT / PETITIONER

RESPONDENT

SECTION:

**Under Section 397/398** 

Order delivered on 02.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

## PRESENTS:

For the Petitioner(s):-

For the Respondent(s):

Mr. L.K. Bhushan, Mr. Anirudh Arunkumar, Advocates

Ms. Gauri Rishi, Mr. Abhimanyu Bhandari, Ms.

Srishti Juneja, Advocates

Mr. Arun Kathpalia, Senior Advocate with Ms. Sanjana

Sharma, Advocate

## <u>ORDER</u>

Due to paucity of time, the matter could not be taken up for hearing. List for arguments on 16.03.2018.

(M. M. KUMAR) PRESIDENT

(DEEPA KRISHAN) HON'BLE MEMBER

VINEET